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(b) to (d) The matter has been discussed in a joint-meeting of Ministry of Road Transport and Highways, Ministry of Environment and Forests, Ministry of Defence, Government of West Bengal and National Highways Authority of India and accordingly, a proposal for carrying out survey and investigation for the existing alignment of NH-31C has been submitted to Ministry of Environment and Forest for necessary clearance. Final decision has not been taken.

Financial condition of Road Transport Corporation

†1749 SHRI LAXMINARAYAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state

(a) whether there is any scheme under Government's consideration for improving the financial condition of Government Road Transport Corporation;

(b) if so, the proposed facilities as per the scheme,

(c) by when a decision would be taken in this regard; and

(d) whether there is any provision for providing any special facility to any State in this regard; if so, the name of the State and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K H MUNIAPPA) (a) No, Sir

(b) to (d) Do not arise

Public Transport Corporation

†1750. SHRI LAXMINARAYAN SHARMA. Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state.

(a) whether Government are aware of the fact that almost all the Public Transport Corporations are running in losses and their economic situation is exceedingly pitiable;

(b) whether Government have its share capital in such Corporation, and

[†] Original notice of the question was received in Hindi